

of Integrated Urban Development Projects in metropolitan cities and areas of national importance. For the year 1974-75, a sum of Rs. 14.84 crores has been provided.

(b) The Scheme came into effect from the 1st April, 1974. So far, releases of the following amounts have been sanctioned:—

(i) Rs. 7.50 crores to the West Bengal Government as loan for the programmes of the Calcutta Metropolitan Development Authority.

(ii) Rs. 2.50 crores to the Maharashtra Government as loan for the programmes of the Bombay Metropolitan Regional Development Authority and for the City and Industrial Development Corporation for its project for development of Metro-centre in Bombay

(c) Yes, Sir.

(d) The Government of Tamil Nadu has requested for assistance for their project for augmentation of water supply to the Madras City. The Government are examining the project.

Alleged delay in Urdu Panel Report

4575. SHRI VASANT SATHE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether the attention of Government has been drawn to a news report on the 17th February, 1975 under the caption, 'Urdu Panel delaying report; deliberately';

(b) if so, the reaction of Government to the various observations made therein; and

(c) the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes Sir.

(b) and (c). It is not a fact that the report of the Committee for promotion of Urdu is being delayed deliberately. The Committee for promotion of Urdu has held 26 meetings and has examined, along with its Sub-Committees, 350 witnesses and has gathered extensive information and opinions from individuals, organisations, universities, newspapers and State Governments. The report of the Committee is expected to be finalised soon. It may be mentioned that the number of members who have died since the Committee was set up is two.

2. The only objective in setting up the Committee was to obtain from it advice on the measures to be adopted for the promotion of Urdu language and the steps required to be taken to provide adequate facilities for Urdu speaking people in educational, cultural and administrative matters. It is not a fact that the Committee has been packed with officials; in fact, the number of officials on it has been kept to a bare minimum and representatives from only those Ministries have been included in it which are concerned with the terms of reference of the Committee.

3. Government have been aware of the problems in the promotion of Urdu in the country and it is as a result of this awareness that the Committee for Promotion of Urdu has been set up.

World Bank's Assistance for fisheries in Kerala

4576. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have sought financial assistance from the World Bank for setting up of big fisheries in Kerala State; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). The possibility of obtaining financial assistance from the World Bank Group for development of fisheries which might include Kerala State is under consideration. A Reconnaissance Mission had recently visited India and had gone to some States including Kerala, where it visited Vizhinjam, Neendakara, Cochin Bepore, Balapatnam and Cannanore. The Mission was appraised of the need for assistance to develop marine fisheries in an integrated manner including harbour construction. The report of the Mission has not yet become available.

South Delhi Campus

4577. SHRI SHASHI BHUSHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether he has seen a press report appearing in the *Hindustan Times* dated the 18th January, 1975 to the effect that the South Delhi Campus, conceived as an alternative to a second University in the city, feels ignored by the academic nerve centre situated on the other side of the city and the students of the Second Campus are bitter over their alienation from the main campus; and

(b) the reaction of Government thereto and the steps taken to improve the situation?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN):

(a) Yes, Sir.

(b) According to the University of Delhi, the statement is not correct. However, in order to consider the question of the status, functioning and future set up of the South Delhi Campus, the Vice-Chancellor has constituted a Committee which has met twice so far.

Consideration of Narmada Water Issue by Tribunal

4578. SHRI P. G. MAVALANKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Narmada Waters Issue is being actively considered by the Tribunal;

(b) whether any study teams of the Tribunal have visited Gujarat and Madhya Pradesh; and

(c) if so, the full details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) Yes, Sir.

(b) and (c). The Tribunal have appointed three Assessors, two in the field of Water Resources Development and one in the field of Agronomy to assist them in their deliberations. These Assessors have visited areas in Gujarat and Madhya Pradesh with a view to knowing the dam-sites, the areas proposed for irrigation, different crop-patterns etc.

Violation of guest control order by staff of M. S. University of Baroda

4579. SHRI P. G. MAVALANKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Vice Chancellor and several other senior officials and professors of the M. S. University of Baroda were arrested recently for violation of guest Control Order;

(b) if so, full facts thereof; and

(c) whether the said University persons are being tried in a court of law and if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (c). The State